

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-38/2022/4948/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Jitu Moni Barman,
Member, MACT, Sonitpur, Tezpur.

Dated Guwahati, the 19 July, 2022.

Sub:- **Restricted holiday with station leave permission.**

Ref:- Letter No. MACT(S)/528 Dated 12.07.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 13.07.2022, along with station leave permission for the day, with the official vehicle, at own cost**, has been granted. The District & Sessions Judge, Sonitpur, Tezpur and in his absence the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/4949-4950/A, dated , 19-07-2022

Copy to:

1. The District & Sessions Judge, Sonitpur Tezpur.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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